

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
84	W.P.(C)-5881/2024 CM APPL. 24277/2024 CM APPL. 2828/2025	M/S PAYWORLD DIGITAL SERVICES PVT. LTD. (FORMERLY KNOWN AS SUGAL AND DAMANI UTILITY SERVICES PVT. LTD.) V/s UNION OF INDIA & ANR.	KIRSHNA RAO	
		OTHER DETAILS OF ADVOCATES: A R MADHAV RAO AND KRISHNA RAO (ADV.MUKUNDARAO@GMAIL.COM)(9873686316)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) AR MADHAV RAO()(987368316)(PETITIONER) NIRAJ(ADVOCATENIRAJ2009@GMAIL.COM)(0)(RESPONDENT)		

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
86	CM APPL. 21677/2025 In FAO(OS)-710/2010	GEETA CHATTERJEE & ANR V/s JAGMOHAN PRASAD & ORS	RAJAT NAVET, RAKESH AGARWAL, KB THAKUR, MANISH SHARMA, SIDDHARTH YADAV, SUMIT KUMAR SHUKLA, RAJAT NAVET, RAKESH AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJT NAVET(RAJATNAVET@HOTMAIL.COM)(9650881816)(PETITIONER) RKAGRAKESH(RKAGRAKESH@GMAIL.COM)(0)(RESPONDENT) RAKESH AGARWAL(RKAGRAKESH@GMAIL.COM)(9811118796)(RESPONDENT) RAJAT NAVET(RAJATNAVET@HOTMAIL.COM)(0)(RESPONDENT) RAJAT NAVET(RAJATNAVET@HOTMAIL.COM)(9650881816)(PETITIONER) RAKESH(RKAGRAKESH@GMAIL.COM)(0)(RESPONDENT) RAJAT NAVET()(9650881816)(PETITIONER) RAKESH(RKAGRAKESH@GMAIL.COM)(0)(RESPONDENT) RAJAT NAVET()(9650881816)(PETITIONER) RAKESH(RKAGRAKESH@GMAIL.COM)(0)(RESPONDENT) RAJAT NAVET(GOLUNEGI@REDIFFMAIL.COM)(9650881816)(PETITIONER) RAJAT NAVET(GOLUNEGI@REDIFFMAIL.COM)(9650881816)(PETITIONER) RAKESH AGARWAL(RKAGRAKESH@GMAIL.COM)(9811118796)(RESPONDENT) RAJAT NAVET(GOLUNEGI@REDIFFMAIL.COM)(9650881816)(PETITIONER)		

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR (LISTING)

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